

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 265/CHANDI/2024	2016-17	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
2	ITA 266/CHANDI/2024	2021-22	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
3	ITA 269/CHANDI/2024	2018-19	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
4	ITA 270/CHANDI/2024	2019-20	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
5	ITA 271/CHANDI/2024	2020-21	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
6	ITA 281/CHANDI/2024	2017-18	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
7	ITA 1099/CHANDI/2024	2017-18	[A] SHREE TRIDEV JEWELLERS	
8	ITA 81/CHANDI/2025	2014-15	[A] SHAM SUNDER GUPTA	
9	ITA 82/CHANDI/2025	2019-20	[A] SHAM SUNDER GUPTA	
10	ITA 289/CHANDI/2025	2017-18	[A] MASIHUDIN ANSARI	
11	ITA 317/CHANDI/2025	2018-19	[A] SHADAB RAVINDER & CO, RAJPURA	
12	ITA 742/CHANDI/2025	2018-19	[D] SHADAB RAVINDER & CO.	
13	ITA 318/CHANDI/2025	2019-20	[A] SHADAB RAVINDER & CO, RAJPURA	
14	ITA 743/CHANDI/2025	2019-20	[D] SHADAB RAVINDER & CO.	
15	ITA 319/CHANDI/2025	2020-21	[A] SHADAB RAVINDER & CO, PATIALA	
16	ITA 348/CHANDI/2025	2017-18	[A] RAMDIYA	
17	ITA 993/CHANDI/2025	2017-18	[A] SUNDER SINGH	
18	ITA 1695/CHANDI/2025	NOT APPLICABLE	[A] N C JINDAL CHARITABLE TRUST	
19	ITA 1696/CHANDI/2025	NOT APPLICABLE	[A] N C JINDAL CHARITABLE TRUST	
20	ITA 1761/CHANDI/2025	2026-2027	[A] RKKR FOUNDATION	
21	ITA 1781/CHANDI/2025	2023-24	[A] PUNJAB STATE COOPERATIVE DEVELOPMENT FEDRATION LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 17-MARCH-2026 (TUESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 646/CHANDI/2008	2005-06	[A] WINSOME YARNS LTD.	
2	ITA 1232/CHANDI/2009	2006-07	[A] M/S WINSOME YARNS LTD.	
3	ITA 31/CHANDI/2010	2006-07	[D] M/S WINSOME YARN LTD.	
4	ITA 571/CHANDI/2019	2015-16	[A] M/S WINSOME YARNS LTD.	
5	ITA 886/CHANDI/2019	2015-16	[D] M/S WINSOME YARNS LTD	
6	ITA 274/CHANDI/2020	2012-13	[A] THE SANGRURU CENTRAL CO-OPERATIVE BANK LTD.	
7	ITA 305/CHANDI/2020	2012-13	[D] THE SANGRUR CENTRAL CO-OPERATIVE BANK LTD.	
8	ITA 313/CHANDI/2020	2015-16	[A] THE BILASPUR DISTT. TRUCK OPERATORS TRANSPORT COP-OP SOCIETY LTD.	
9	ITA 312/CHANDI/2022	2017-18	[A] M/S N.S. INDUSTRIES	
10	ITA 313/CHANDI/2022	2017-18	[A] M/S SIRMOUR REMEDIES PVT. LTD.	
11	ITA 994/CHANDI/2024	2018-2019	[A] MALWA GRAMIN BANK	
12	ITA 290/CHANDI/2025	2021	[D] VISHAL SINGH	
13	ITA 291/CHANDI/2025	2021	[D] VISHAL SINGH	
14	ITA 547/CHANDI/2025	2021-2022	[A] TORQUE PHARMACEUTICALS PRIVATE LIMITED	
15	ITA 818/CHANDI/2025	2015-16	[A] MPL PHARMA	
16	ITA 1107/CHANDI/2025	2012-13	[A] R. K. CITY DEVELOPERS PRIVATE LIMITED	
17	ITA 1436/CHANDI/2025	2023-24	[A] SHRI SHIV MANDIR MAHAKAL BAIJNATH	
18	ITA 1793/CHANDI/2025	2026-27	[A] THALASSAEMIC CHARITABLE TRUST	
19	ITA 1794/CHANDI/2025	2026-27	[A] SANAWAR MONTESSORI EDUCATIONAL SOCIETY	
20	ITA 224/CHANDI/2024	2006-07	[A] PUNJAB STATE ELECTRICITY BOARD	
21	ITA 1161/CHANDI/2025	2017-18	[A] SHIVA CASTINGS PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 18-MARCH-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 342/CHANDI/2020	2012-13	[D] M/S NAHAAR INDUSTRIAL ENTERPRISES LTD.	
2	ITA 712/CHANDI/2022	2012-13	[A] M/S NAHAR INDUSTRIAL ENTERPRISES LTD.	
3	ITA 858/CHANDI/2024	2013-14	[A] NAHAR INDUSTRIAL ENTERPRISES LTD	
4	ITA 925/CHANDI/2024	2013-14	[D] NAHAR INDUSTRIAL ENTERPRISES LIMITED	
5	ITA 917/CHANDI/2024	2014-15	[A] NAHAR INDUSTRIAL ENTERPRISES LTD.	
6	ITA 1007/CHANDI/2024	2014-15	[D] NAHAR INDUSTRIAL ENTERPRISES LIMITED	
7	ITA 859/CHANDI/2024	2016-17	[A] NAHAR INDUSTRIAL ENTERPRISES LTD	
8	ITA 28/CHANDI/2024	2012-13	[A] MR. RAMA GUPTA	
9	ITA 424/CHANDI/2024	2011-12	[A] REALPRO ASSETS LIMITED (E - FILE)	
10	ITA 155/CHANDI/2025	2022-2023	[A] PANJAB DIGITAL LIBRARY	
11	ITA 785/CHANDI/2025	2022-2023	[A] PANJAB DIGITAL LIBRARY, MOHALI	
12	ITA 433/CHANDI/2025	2013-14	[A] MANISH MOHAN JINDAL	
13	ITA 495/CHANDI/2025	2017-18	[D] THE PARWANOO URBAN CO-OPERATIVE BANK LIMITED	
14	ITA 752/CHANDI/2025	2022-23	[A] RAJAT BATRA	
15	ITA 957/CHANDI/2025	2015-16	[A] VIMAL GROVER	
16	ITA 1007/CHANDI/2025	2018-19	[A] SOHAN LAL JINDAL	
17	ITA 1802/CHANDI/2025	2026-27	[A] SHAHEED UDHAM SINGH MEMORIAL BHAWAN SOCIETY	
18	WTA 1/CHANDI/2025	2013-14	[A] NIRMAL KUMAR	
19	WTA 2/CHANDI/2025	2014-15	[A] NIRMAL KUMAR	
20	WTA 3/CHANDI/2025	2015-16	[A] NIRMAL KUMAR	
21	ITA 224/CHANDI/2026	2026-27	[A] SHRI GURU RAM DASS EDUCATIONAL SOCIETY	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 19-MARCH-2026 (THURSDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 304/CHANDI/2016	2011-12	[A] VINAY KUMAR	
2	ITA 348/CHANDI/2019	2010-11	[A] M/S SIGMA CARTONS (P) LTD.	
3	ITA 733/CHANDI/2022	2017-18	[A] M/S SIGMA CARTONS (P) LTD.	
4	ITA 885/CHANDI/2024	AY 2013-14	[A] SPRAY ENGINEERING DEVICES LIMITED (E - FILE)	
5	ITA 159/CHANDI/2025	2015-16	[A] RADHEYSHAM	
6	ITA 226/CHANDI/2025	2017-18	[A] TINKU WINES	
7	ITA 811/CHANDI/2025	2017-18	[A] MUSKAAN POWER INFRASTRUCTURE LIMITED	
8	ITA 819/CHANDI/2025	2018-19	[A] MEGHA FINCORP	
9	ITA 1166/CHANDI/2025	2017-18	[A] VINOD KRISHAN NAYAR	
10	ITA 1170/CHANDI/2025	2016-17	[A] RKM HOUSING LTD.	
11	ITA 1171/CHANDI/2025	2013-14	[A] RAKSHA GOYAL	
12	ITA 1172/CHANDI/2025	2016-17	[A] THE BILASPUR JP UDYOG VISTHAPIT AVM PRABHAVIT PARIVAHAN SAHKARI SABHA SIMIT	
13	ITA 1173/CHANDI/2025	2017-18	[A] THE BILASPUR JP UDYOG VISTHAPIT AVM PRABHAVIT PARIVAHAN SAHKARI SABHA SIMIT	
14	ITA 1321/CHANDI/2025	2025-26	[A] SAMAST BHARATIYA SANT SAMAJ	
15	ITA 1810/CHANDI/2025	2025-26	[A] THOSAMLING INSTITUTE	
16	ITA 1811/CHANDI/2025	2025-26	[A] PEME AWAM CHOEGAR GYURME LING SOCIETY	
17	ITA 1812/CHANDI/2025	2025-26	[A] SIDDHARTHAS INTENT SOCIETY	
18	ITA 172/CHANDI/2026	xxxx	[A] SANJIV BANSAL CHARITABLE TRUST	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 16-MARCH-2026 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1085/ CHANDI/2025	2017-18	[A] MILAP GKG RIPENING CHAMBERS	
2	ITA 1093/ CHANDI/2025	2012-13	[A] JORA SINGH	
3	ITA 1316/ CHANDI/2025	2015-16	[A] THE BRITISH CO ED SCHOOL ASSOCIATION	
4	ITA 1395/ CHANDI/2025	2019-20	[A] KALI DASS CHOUHAN	
5	ITA 1398/ CHANDI/2025	2017-18	[A] SHASHI BHUSHAN	
6	ITA 1407/ CHANDI/2025	2015-16	[A] SAJJAN SINGH	
7	ITA 1411/ CHANDI/2025	2013-14	[A] GAGANDEEP SINGH	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 17-MARCH-2026 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1126/ CHANDI/2025	2007-08	[A] ARUN KUMAR	
2	ITA 1298/ CHANDI/2025	2013-14	[A] SHRI SANKAT MOCHAN HANUMAN MANDIR SOCIETY	
3	ITA 1547/ CHANDI/2025	2015-16	[A] MEENA DEVI	
4	ITA 1584/ CHANDI/2025	2011-12	[A] KULWANT SINGH	
5	ITA 264/ CHANDI/2021	2015-16	[A] SH. SAWARN SINGH	
6	ITA 527/ CHANDI/2025	2011-12	[A] AMRAO SINGH	
7	ITA 829/ CHANDI/2025	2017-18	[A] RAJNI MAHAJAN	
8	ITA 875/ CHANDI/2025	2011-12	[A] NARESH KUMAR PROP. YASHODA KHAL BHANDAR	
9	ITA 912/ CHANDI/2025	2017-18	[A] GHANSHYAM DASS GUPTA	
10	ITA 974/ CHANDI/2025	2020-21	[A] HARPREET SINGH BRAR-HUF	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 18-MARCH-2026 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1036/ CHANDI/2025	2024-25	[A] ASHOK KUMAR	
2	ITA 1080/ CHANDI/2025	2014-15	[A] RAVINDER KUMAR	
3	ITA 1090/ CHANDI/2025	2017-2018	[A] VINEET KUMAR	
4	ITA 396/ CHANDI/2025	2013-14	[A] GURBACHAN SINGH	
5	ITA 417/ CHANDI/2025	2012-13	[A] RISHU GARG S/O SH. SURENDER KUMAR GARG	
6	ITA 636/ CHANDI/2025	2016-17	[A] KARAMJIT SINGH THROUGH HIS LEGAL HEIR	
7	ITA 809/ CHANDI/2025	2018-19	[A] LABH SINGH	
8	ITA 975/ CHANDI/2025	2019-20	[A] SUKHWINDER SINGH	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 19-MARCH-2026 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1150/ CHANDI/2025	2015-16	[A] RESERVE BANK STAFF COOPERATIVE U S T/C SOCIETY LIMITED	
2	ITA 1438/ CHANDI/2025	2017-18	[A] MARS OIL AND FOOD PRIVATE LIMITED	
3	ITA 1473/ CHANDI/2025	2015-16	[A] INSTITUTE OF HOTEL MANAGEMENT CATERING TECHNOLOGY & APPLIED NUTRITION	
4	ITA 812/ CHANDI/2025	2020-2021	[A] RESERVE BANK STAFF COOPERATIVE U S E T/C SOCIETY LIMITED	
5	ITA 916/ CHANDI/2025	2011-2012	[A] VINOD KUMAR	
6	ITA 918/ CHANDI/2025	2015-2016	[A] GURSEWAK SINGH	
7	ITA 972/ CHANDI/2024	2020-21	[A] LATE HARPAL SINGH THROUGH HIS LEGAL REPRESENTATIVE, NIRMAL SAINI	
8	ITA 996/ CHANDI/2025	2019-20	[A] DHARAMBIR SINGH	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 23-MARCH-2026 (MONDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1046/CHANDI/2025	2021-22	[A] INDER KALTA	
2	ITA 1047/CHANDI/2025	2022-23	[A] INDER KALTA	
3	ITA 1048/CHANDI/2025	2023-24	[A] INDER KALTA	
4	ITA 1049/CHANDI/2025	2021-22	[A] KALTA LIQUORS	
5	ITA 1050/CHANDI/2025	2022-23	[A] KALTA LIQUORS	
6	ITA 1051/CHANDI/2025	2023-24	[A] KALTA LIQUORS	
7	ITA 1052/CHANDI/2025	2020-21	[A] M/S RAJESH KUMAR & CO.	
8	ITA 1053/CHANDI/2025	2021-22	[A] M/S RAJESH KUMAR & CO.	
9	ITA 1054/CHANDI/2025	2022-23	[A] M/S RAJESH KUMAR & CO.	
10	ITA 1055/CHANDI/2025	2023-24	[A] M/S RAJESH KUMAR & CO.	
11	ITA 1056/CHANDI/2025	2020-21	[A] RANJANA KUMARI	
12	ITA 1057/CHANDI/2025	2021-22	[A] RANJANA KUMARI	
13	ITA 1058/CHANDI/2025	2023-24	[A] RANJANA KUMARI	
14	ITA 1060/CHANDI/2025	2022-23	[A] RANJANA KALTA	
15	ITA 1433/CHANDI/2025	2020-21	[A] RAHUL THAKUR LH OF RAJESH THAKUR	
16	ITA 1434/CHANDI/2025	2021-22	[A] RAHUL THAKUR LH OF RAJESH THAKUR	
17	ITA 1435/CHANDI/2025	2022-23	[A] RAHUL THAKUR LH OF RAJESH THAKUR	
18	ITA 36/CHANDI/2022	2016-17	[A] JASMER SINGH HUF (154)	
19	ITA 37/CHANDI/2022	2018-19	[A] JASMER SINGH HUF (154)	
20	ITA 612/CHANDI/2022	2017-18	[A] PALA RAM (154)	
21	ITA 199/CHANDI/2023	2015-2016	[A] SAT PAL GARG (154)	

CAUSE LIST OF A BENCH FOR 23-MARCH-2026 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 217/CHANDI/2023	2015-16	[A] SH. SUDERSHAN KUMAR GARG (154)	
23	ITA 441/CHANDI/2023	2015-16	[A] SALOCHANA GARG (154)	
24	ITA 397/CHANDI/2025	2017-18	[A] NOHAR CHAND (154)	
25	ITA 1180/CHANDI/2025	2017-18	[A] G I INDUSTIES PRIVATE LIMITED BATHINDA	
26	ITA 1182/CHANDI/2025	2008-09	[A] HIMACHAL GRAMIN BANK	
27	ITA 1183/CHANDI/2025	2019-20	[A] HYDRO ENGINEERING COLLEGE SOCIETY	
28	ITA 1184/CHANDI/2025	2019-20	[A] HYDRO ENGINEERING COLLEGE SOCIETY	
29	ITA 1185/CHANDI/2025	2015-16	[A] DALBIR SINGH	
30	ITA 1595/CHANDI/2025	2013-14	[A] CROWN TECHNOLOGIES PRIVATE LIMITED	
31	ITA 1602/CHANDI/2025	2012-2013	[A] AMIT KALRA, SANGRUR	
32	ITA 1610/CHANDI/2025	2017	[D] GREYLINE KNITWEAR	
33	ITA 1611/CHANDI/2025	2022-23	[D] CHESTA DAHRA	
34	ITA 97/CHANDI/2026	2026-2027	[A] INTEGRATED COUNCIL FOR ENTREPRENEURSHIP AND SKILLING FORMERLY KNOWN AS THE INSTITUTION OF CIVIL ENGI	
35	ITA 98/CHANDI/2026	2024-25	[A] GOLOK EXPRESS CHARITABLE TRUST	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 24-MARCH-2026 (TUESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1384/CHANDI/2019	2011-12	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
2	ITA 1537/CHANDI/2019	2008-09	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
3	ITA 1538/CHANDI/2019	2009-10	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
4	ITA 1539/CHANDI/2019	2010-11	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
5	ITA 1540/CHANDI/2019	2011-12	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
6	ITA 1541/CHANDI/2019	2009-10	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
7	ITA 1542/CHANDI/2019	2008-09	[A] SHRI SANJAY GAMBHIR	
8	ITA 1543/CHANDI/2019	2010-11	[A] SHRI SANJAY GAMBHIR	
9	ITA 1544/CHANDI/2019	2008-09	[A] REENA GAMBHIR	
10	ITA 1545/CHANDI/2019	2010-11	[A] REENA GAMBHIR	
11	ITA 76/CHANDI/2025	2020-2021	[A] HOMELIFE BUILDCON PVT. LTD., SUNVIEW ENCLAVE, AYALI KALAN, LUDHIANA	
12	ITA 86/CHANDI/2025	2022-2023	[A] HOMELIFE BUILDCON PVT. LTD., SUNVIEW ENCLAVE, AYALI KALAN, LUDHIANA	
13	ITA 191/CHANDI/2025	2020-21	[D] HOMELIFE BUIDLCON PVT. LTD.	
14	ITA 374/CHANDI/2025	2022-23	[D] M/S HOMELIFE BUILDCON PVT. LTD.	
15	ITA 254/CHANDI/2025	2017-2018	[A] AMAR SINGH BINDRA	
16	ITA 1165/CHANDI/2025	2018-19	[D] J K INDUSTRIES	
17	ITA 1186/CHANDI/2025	2012-13	[A] BARKHA RAM	
18	ITA 1188/CHANDI/2025	2017-18	[A] GOSWAMI GANESH DUTTA SANATAN DHARAM COLLEGE	
19	ITA 1190/CHANDI/2025	2016-17	[A] A.D. EDUCATIONAL SOCIETY	
20	ITA 1198/CHANDI/2025	2015-16	[A] JHANDA GRAM SOCIETY	
21	ITA 1206/CHANDI/2025	2013-14	[A] M/S KHANNA EXIM PVT. LTD.	

CAUSE LIST OF A BENCH FOR 24-MARCH-2026 (TUESDAY)**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 1875/CHANDI/2025	2026-27	[A] CHANDIGARH WELFARE TRUST	
23	ITA 1886/CHANDI/2025	2026-27	[A] CHANDIGARH UNIVERSITY TECHNOLOGY BUSINESS INC	
24	ITA 123/CHANDI/2026	2025-2026	[A] EKZARIA FOUNDATION, LUDHIANA	
25	ITA 124/CHANDI/2026	2025-2026	[A] EKZARIA FOUNDATION, LUDHIANA	
26	ITA 241/CHANDI/2026	2022-2023	[A] CHRISTIAN MEDICAL COLLEGE LUDHIANA SOCIETY, LUDHIANA	
27	ITA 242/CHANDI/2026	2022-2023	[A] CHRISTIAN MEDICAL COLLEGE LUDHIANA SOCIETY, LUDHIANA	

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
CAUSE LIST OF A BENCH FOR 25-MARCH-2026 (WEDNESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 7/CHANDI/2026	2011-12	[A] HIRDAI PAL	
2	ITA 879/CHANDI/2025	2011-12	[A] HIRDAI PAL	
3	ITA 1224/CHANDI/2024	AY 2021-22	[A] GROZ-BECKERT ASIA PRIVATE LIMITED (SGM)	
4	ITA 1370/CHANDI/2019	2015-16	[A] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
5	ITA 1371/CHANDI/2019	2016-17	[A] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
6	ITA 1425/CHANDI/2019	2015-16	[D] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
7	ITA 1426/CHANDI/2019	2016-17	[D] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
8	ITA 848/CHANDI/2024	2017-18	[A] HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
9	ITA 1197/CHANDI/2024	2018-19	[A] SMT. ARUNIMA SEHGAL MUKHERJEE	
10	ITA 1209/CHANDI/2025	2022-23	[D] AMIT KUMAR SINGLA	
11	ITA 1216/CHANDI/2025	2018-19	[D] JAN SEWA TRUST	
12	ITA 1218/CHANDI/2025	2016-17	[D] BALPREET SINGH	
13	ITA 1219/CHANDI/2025	2017-18	[A] JAINSONS AGENCIES	
14	ITA 1223/CHANDI/2025	2018-19	[A] GURCHARAN SINGH SACHDEVA	
15	ITA 1236/CHANDI/2025	2020-2021	[A] KLG JEWELLERS, PATIALA	
16	ITA 1240/CHANDI/2025	2017-18	[D] G.I INDUSTRIES PRIVATE LIMITED, RAMAN MANDI	
17	ITA 1241/CHANDI/2025	2016-17	[A] HEALTH BIOTECH LIMITED	
18	ITA 1242/CHANDI/2025	2017-18	[A] HEALTH BIOTECH LIMITED	
19	ITA 1243/CHANDI/2025	2017-18	[A] HEALTH BIOTECH LIMITED	
20	ITA 1614/CHANDI/2025	2020-2021	[A] BAHADUR SINGH SAGGU, LUDHIANA	
21	ITA 1616/CHANDI/2025	2019-20	[A] DEEPAK GUPTA	
22	ITA 1618/CHANDI/2025	2020-21	[A] AMARPREET KAUR	
23	ITA 1619/CHANDI/2025	2022-23	[A] CAREFUSION DEVELOPMENT PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 23-MARCH-2026 (MONDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 43/CHANDI/2021	2017-18	[A] PAVIT PAL SINGH	
2	ITA 311/CHANDI/2025	2020-2021	[A] MOHAMMED MUSHTAQ	
3	ITA 565/CHANDI/2025	2020-21	[A] PARMESHWAR DWAR SOCIETY	
4	ITA 833/CHANDI/2025	2017-18	[D] SUNIL KUMAR	
5	ITA 834/CHANDI/2025	2021-22	[D] MANPREET SINGH GREWAL, V.P.O. AYALI KHURD	
6	ITA 840/CHANDI/2025	2022-23	[D] MANPREET SINGH GREWAL, V.P.O. AYALI KHURD	
7	ITA 841/CHANDI/2025	2014-15	[A] THE PUNJAB STATE COOPERATIVE AGRICULTURAL DEVELOPMENT BANK PENSION FUND	
8	ITA 757/CHANDI/2025	2019-20	[A] PUNEET BATRA	
9	ITA 842/CHANDI/2025	2022-23	[D] SH. PUNEET BATRA	
10	CO 6/CHANDI/2026	2022-23	[A] SH. PUNEET BATRA	
11	ITA 843/CHANDI/2025	2022-23	[D] SH. RAJAT BATRA	
12	ITA 865/CHANDI/2025	2022-23	[D] SH. PREM BATRA	
13	ITA 1008/CHANDI/2025	2016-17	[A] MAYANK GUPTA	
14	ITA 1009/CHANDI/2025	2016-17	[A] MAYANK GUPTA	
15	ITA 1187/CHANDI/2025	2023-24	[A] SJVN LIMITED	
16	ITA 1253/CHANDI/2025	2013-14	[A] SEO SINGH RATHOUR	
17	ITA 1255/CHANDI/2025	2017-18	[A] RANDHIR SINGH	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 24-MARCH-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1237/CHANDI/2024	2012-13	[A] NARINDER MOHAN MITTAL HUF	
2	ITA 1238/CHANDI/2024	2013-14	[A] NARINDER MOHAN MITTAL HUF	
3	ITA 1248/CHANDI/2024	2010-11	[A] SH. SUKHWINDER SINGH	
4	ITA 1249/CHANDI/2024	2017-18	[A] NAIB SINGH	
5	ITA 293/CHANDI/2025	2015-16	[A] RAJINDER SINGH	
6	ITA 716/CHANDI/2025	2013-14	[A] THE KALGIDHAR TRUST	
7	ITA 717/CHANDI/2025	2014-15	[A] THE KALGIDHAR TRUST	
8	ITA 718/CHANDI/2025	2015-16	[A] THE KALGIDHAR TRUST	
9	ITA 719/CHANDI/2025	2017-18	[A] THE KALGIDHAR TRUST	
10	ITA 746/CHANDI/2025	2016-17	[A] THE KALGIDHAR TRUST	
11	ITA 753/CHANDI/2025	2017-18	[D] M/S VASUNDHRA ENTERPRISES	
12	ITA 851/CHANDI/2025	2022-23	[D] RASHPAL KAUR GREWAL, V.P.O. AYALI KHURD	
13	ITA 1030/CHANDI/2025	2017-2018	[A] RAJISPAT UDYOG, LUDHIANA	
14	ITA 1045/CHANDI/2025	2018-19	[D] SANJEEV KUMAR (THROUGH LEGAL HEIR ARCHANA RANI WIFE, CHANAN RAM RAKESH KUMAR	
15	CO 3/CHANDI/2026	2018-19	[A] SANJEEV KUMAR THROUGH LEGAL HEIR ARCHANA RANI WIFE	
16	ITA 1191/CHANDI/2025	2017-18	[D] SHIV PAL SINGH CHAUDHARI	
17	ITA 1200/CHANDI/2025	2017-18	[A] MAHASHE RESORTS PRIVATE LIMMITED	
18	ITA 961/CHANDI/2024	2012	[D] BIMLA GUPTA	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 25-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 36/CHANDI/2023	2019-20	[A] SH. RAJINDER PAL DHIMAN	
2	ITA 548/CHANDI/2025	2018-19	[A] RAJINDER PAL DHIMAN THROUGH LEGAL HEIR SIDHANT DHIMAN	
3	ITA 342/CHANDI/2023	2018-19	[A] M/S SUNNY LOVELY DEVELOPERS	
4	ITA 382/CHANDI/2024	2013-14	[A] ROHIT GROVER (E - FILE)	
5	ITA 842/CHANDI/2024	2019-20	[A] SANDEEP KUMAR	
6	ITA 999/CHANDI/2024	2018-19	[A] SANDEEP	
7	ITA 250/CHANDI/2025	2015-16	[A] THE KANGRA COOP PRIMARY AGRICULTURE & RURAL DEVELOPMENT BANK	
8	ITA 700/CHANDI/2025	2013-14	[A] PREM BANSAL REAL ESTATE PVT LTD	
9	ITA 736/CHANDI/2025	2015-16	[A] SHRI CHANDER CHINAR BADA AKHARA UDASEEN SOCIETY	
10	ITA 791/CHANDI/2025	2017-18	[A] MANOJ GUPTA	
11	ITA 792/CHANDI/2025	2018-19	[A] MANOJ GUPTA	
12	ITA 844/CHANDI/2025	2021-22	[D] SH. SANJAY MAHINDRU	
13	ITA 1372/CHANDI/2025	2003-04	[A] PREM LAL MIDDHA	
14	ITA 1373/CHANDI/2025	2004-05	[A] PREM LAL MIDDHA	
15	ITA 1374/CHANDI/2025	2005-06	[A] PREM LAL MIDDHA	
16	ITA 1375/CHANDI/2025	2006-07	[A] PREM LAL MIDDHA	
17	ITA 1813/CHANDI/2025	2025-26	[A] THE BERCHAH CHURCH OF GOD	
18	ITA 1814/CHANDI/2025	2025-26	[A] TUSHITA RETREAT PUBLIC CHARITABLE SOCIETY	
19	ITA 1847/CHANDI/2025	NA	[A] TASHI CHHOELING NUNNERY MONASTERY CULTURAL AND WELFARE SOCIETY HANLEY	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 23-MARCH-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1609/ CHANDI/2025	2014-15	[A] AMARJIT KAUR	
2	ITA 166/ CHANDI/2025	2012-13	[A] PARVINDER SINGH	
3	ITA 398/ CHANDI/2025	2015-2016	[A] SANJEEV KAUSHAL	
4	ITA 429/ CHANDI/2025	2017-18	[A] ASHISH SHEOKHAND	
5	ITA 621/ CHANDI/2024	2017-18	[A] HANS RAJ SURI	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 24-MARCH-2026 (TUESDAY)BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
IN COURT ROOM 2WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1073/ CHANDI/2025	20180-19	[A] THE JAND MILK CO-OPERATIVE P.S. LTD	
2	ITA 1075/ CHANDI/2025	2019-20	[A] THE JAND CO-OPERATIVE P.S LTD	
3	ITA 1460/ CHANDI/2025	2018-19	[A] M/S DHULL EARTH MOVERS COMPANY	
4	ITA 1461/ CHANDI/2025	2012-13	[A] LAKHVINDER SINGH	
5	ITA 673/ CHANDI/2025	2017-18	[A] SAURABH BANSAL, LUDHIANA	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 25-MARCH-2026 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
IN COURT ROOM 2**

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1099/ CHANDI/2025	2017-18	[A] VINAY S/O SH. SILAKRAM	
2	ITA 1347/ CHANDI/2025	2015-16	[A] DEEPA	
3	ITA 1356/ CHANDI/2025	2015-16	[A] GULZAR SINGH(THROUGH LEGAL HEIR AVTAR SINGH)	
4	ITA 1365/ CHANDI/2025	2015-16	[A] JYOTI	
5	ITA 1481/ CHANDI/2025	2019-20	[A] MAHINDER SINGH	
6	ITA 1535/ CHANDI/2025	2011-12	[A] BAR COUNCIL OF HIMACHAL PRADESH SIMLA	
7	ITA 1551/ CHANDI/2025	2011-12	[A] GURSEWAK SINGH	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 19-MARCH-2026 (THURSDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	125	CHANDI	2025	2015-16	[D] MASTER TRUST LIMITED	B	RY/VP

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file:///C:/judis15/CHANDIGARH-FCL-2026-Mar-23.htm

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS**

FOR 23-MARCH-2026 (MONDAY)

BEFORE **SHRI LALIET KUMAR, JUDICIAL MEMBER**
AND **SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS									
Court Room 2									
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	135	CHANDI	2025	2013-14	[A] SCOTT EDIL PHARMACIA LTD.	B	LK/JM	
2	MA	136	CHANDI	2025	2014-15	[A] SCOTT EDIL PHARMACIA LTD.	B	LK/JM	
3	MA	137	CHANDI	2025	2015-16	[A] SCOTT EDIL PHARMACIA LTD.	B	LK/JM	
4	MA	138	CHANDI	2025	2017-18	[A] SCOTT EDIL PHARMACIA LTD.	B	LK/JM	
5	MA	139	CHANDI	2025	2017-18	[A] SANJEEV AGGARWAL	B	LK/JM	
6	MA	140	CHANDI	2025	2014-15	[A] MAXPORT INDIA PRIVATE LIMITED	B	LK/JM	
7	MA	141	CHANDI	2025	2015-16	[A] MAXPORT INDIA PRIVATE LIMITED	B	LK/JM	
8	MA	142	CHANDI	2025	2016-17	[A] MAXPORT INDIA PRIVATE LIMITED	B	LK/JM	
9	MA	143	CHANDI	2025	2013-14	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	B	LK/JM	
10	MA	144	CHANDI	2025	2015-16	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	B	LK/JM	
11	MA	145	CHANDI	2025	2016-17	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	B	LK/JM	
12	MA	146	CHANDI	2025	2014-15	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	B	LK/JM	
13	MA	147	CHANDI	2025	2015-16	[A] SHRI BALRAM KRISHAN	B	LK/JM	
14	MA	148	CHANDI	2025	2016-17	[A] SHRI BALRAM KRISHAN	B	LK/JM	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 24-MARCH-2026 (TUESDAY)****BEFORE SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS									
Court Room 2									
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	123	CHANDI	2025	2010-11	[A] SHRI NARINDER SINGH	SMC	MKA/AM	

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